

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 14.10.2019

NOTICE

Take notice that the following matter listed on 14.10.2019 at 02:00 PM in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri

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By Order

-sd/-

Registrar